

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 123(ND)/2011

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: M/s. MMTC Ltd. V/s. M/s. Indian Commodity Exchange Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Ajay Saroya, Advocate

For the Respondent (s) : Mr. Chetan Sharma, Sr Advocate with Mr. Prithvi Sidhu and Ms. Saloni Sharma, Advocates for R2
Mr. Sumit Goel and Mr. Tanuj Agarwal, Advocates
Mr. Devinder Kumar, R.P. Vats for R3

ORDER

Written Submissions have been filed by the Ld. Counsel for the Petitioner. Copy of the same has been handed over to all the parties. Let a short synopsis be also filed by the Respondents with an advance copy to the Ld. Counsel for the Petitioner.

To come up on 27th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)